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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 8742/2021 & CM APPLN. 27241/2021

VIRENDER KUMAR

..... Petitioner

Through Mr. Sravan Kumar, Advocate (through VC)

versus

AMATEUR KABADDI FEDERATION OF INDIA & ORS.

..... Respondents

Through

Ms. Nandita Rao and Kunal Prakash, Advocates for R-1 (through VC)

Mr. Chetan Sharma ASG with Mr. Ajay Digpaul CGSC and Mr. Kamal R. Digpaul, Advocates for

Respondent/UOI

Ms. Ruby Singh Ahuja, Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Ranjeet Singh Sidhu, Mr. Shravan Sawhey, Ms. Swikriti Singhania,

Advocates for R-4

+ W.P.(C) 9287/2019 & CM APPLS. 38312/2019, 38314/2019, 49976/2019, 49979/2019, 49985/2019, 50521/2019, 51062/2019, 52204/2019, 220/2020, 221/2020, 2086/2020, 5322/2020, 5323/2020, 5324/2020, 5325/2020, 6489/2020, 7752/2021, 7753/2021, 9405/2021 & 9406/2021 & CM APPLN. 23206-07/2021

AC THANGAVEL

..... Petitioner

Through Ms. Nandita Rao and Kunal Prakash,

Advocates (through VC)

versus

UNION OF INDIA & ANR

..... Respondents

Through

Mr. Neeraj, Sahaj Garg, Mr. Vedansh

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Anand, Mr. Rudra Paliwal, Ms. Ritu Chaubey and Mr. Sanjay Pal Advocates for R-1/UOI

Mr. A. Ushi Reddy, Ms. E.Subhavati, Mr. Deepak K. Singh, Mr. Vijendra Kumar Choursasia, Mr. Kanhaiya Kumar, Mr. Hemant Shukla, Mr. Vaibhav Gupta, Mr. Raushan Kumar, Advocates for Telengana Kabaddi Association (through VC).

Mr. M.Vijaya Bhaskar, Advocate for R-2 (through VC)

Mr. Parag P. Tripathi, Senior Advocate with Mr. Guntur Pramod Kumar, Advocate for R-3 (through VC)

Mr. S.K .Dubey, Senior Advocate with Mr. Rajmangal Kumar, Advocate for R-11 (through VC)

Mr. Shravan Kumar, Advocate for the applicants (through VC).

Mr. Rajiv Tyagi, Advocate for intervenor (through VC)

+ W.P.(C) 3703/2021 & CM APPL.11227/2021, 26986/2021 & 32997/2021

MR. K.P.RAO

..... Petitioner

Through

Dr. Menaka Guruswamy, Senior Advocate, Dr. Charu Mathur, Mr. Govind Manoharan, Ms. Aishwarya Devi, and Mr. Yash S Vijay, Advocates.

versus

AMATEUR KABADDI FEDERATION OF INDIA & ORS.

..... Respondents

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Through

Ms. Nandita Rao and Kunal Prakash, Advocates for R-1 (through VC) Mr. Rajesh Kumar, Advocate for CBI (through VC)

W.P.(C) 8915/2019 CM APPL.36773/2019, 53240/2019, & +53241/2019 & 53316/2019

K. P. RAO

..... Petitioner

Through

Guruswamy, Dr. Menaka Advocate, Dr. Charu Mathur, Mr. Govind Manoharan, Ms. Aishwarya Devi, and Yash Mr. S Vijay, Advocates.

versus

UNION OF INDIA & ORS

..... Respondents

Through

Mr. Harish Kumar Garg, Advocate for R-1 (through VC). Mr. Ruchir Mishra, Mr. Mukesh Kumar Tiwari. Mr. Kr. Sanjiv

Advocates Saxena, for Indian Olympic Association (through VC). Ms. Nandita Rao with Mr. Kunal

Prakash. Advocates for AKFI

W.P.(C) 8965/2019

SURENDER KUMAR @ SURENDER PAHAL AND ANR.

..... Petitioners

Through

Mr. Shantwanu Singh, Advocate

(through VC)

versus

STATE OF NCT DELHI AND ORS.

..... Respondents

Through

Mr. Anuj Aggarwal, ASC, GNCTD with Ms. Ayushi Bansal, Advocate

(through VC)

Ms. Nandita Rao with Mr. Kunal

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Prakash, Advocates for R-2/AKFI. (through VC)

Mr. Gurbaksh Singh, Advocate for R3.

W.P.(C) 12776/2019 & CM APPL.9712/2021 +

> WEST BENGAL KABADDI ASSOCIATES Petitioner

> > Through Mr. Rajiv Tyagi, Advocate (through VC).

versus

AMATEUR KABADDI FEDERATION OF

INDIA (AKFI) & ORS

..... Respondents

Through

Ms. Nandita Rao with Mr. Kunal Prakash. Advocate for R-1/AKFI. Mr. Ripu Daman Bhardwaj, CGSC with Mr. Mimansak Bhardwaj, Advocate for R-4 (through VC)

W.P.(C) 6355/2021 +

GOVIND NARAYAN SHARMA

..... Petitioner

Through

Mr. B.P. Singh Dhakray and Mr. Shakti Singh Dhakray, Advocates (through VC).

versus

RAJASTHAN STATE SPORTS COUNCIL

(RSSC) & ORS.

..... Respondents

Through

Mr. Ruchir Mishra, Mr. Mukesh Kumar Tiwari, Mr. Sanjiv Kr. Advocates for Indian Saxena. Olympic Association (through VC). Ms. Nandita Rao with Mr. Kunal Prakash, Advocates for R-3/AKFI.

(through VC)

Ms. Kiran Suri, Senior Advocate with

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Mr. Purvesh Buttan, Advocate for R-4 (through VC)

+ W.P.(C) 6356/2021

GOVIND NARAYAN SHARMA

..... Petitioner

Through

Mr. B.P.Singh Dhakray and Mr. Shakti Singh Dhakray, Advocates (through VC).

versus

UNION OF INDIA AND ORS & ORS.

..... Respondents

Through

Mr. Anil Soni, CGSC for UOI (through VC)

Mr. Ruchir Mishra, Mr. Mukesh Kumar Tiwari, Mr. Sanjiv Kr. Saxena, Advocates for Indian Olympic Association (through VC). Ms. Nandita Rao with Mr. Kunal Prakash, Advocates for R-3/AKFI (through VC)

(through VC)

+ W.P.(C) 8439/2021 & CM APPL.26141/2021

SH. JITENDER KUMAR GAHLYAN

..... Petitioner

Through

Mr. Bharat Bhushan Jain and Mr. Himanshu Jain, Advocates (through VC)

versus

UNION OF INDIA & ORS.

.... Respondents

Through

Mr. Anil Soni, CGSC and Mr. Himanshu Pathak, GP for UOI

(through VC)

Ms. Nandita Rao with Mr. Kunal Prakash, Advocates for AKFI.

(through VC)

Mr. Kiran Suri, Senior Advocate with

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Mr. Purvesh Buttan, Advocate for R-3 (through VC)

1. No time left.

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2. Renotify on 26.11.2021.

SANJEEV SACHDEVA, J

OCTOBER 26, 2021 *'rs'*